

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Video Conference)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 21.11.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition/50/2022</b>
<b>NAME OF THE COMPANY</b>	<b>GBR Freight Forwarders Pvt Ltd and 5 others</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Chautakuri Rajender Rakesh and 2 others</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>GBR Freight Forwarders Pvt Ltd and 5 others</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

Learned Counsel for the Petitioner appeared.

We direct the Petitioner to serve notice to the Respondents by Speed Post and e-mail. Notice shall be taken within three days from today and file proof of service well before the next hearing date. In the meanwhile, counter, if any, by respondents.

The matter is adjourned to 15.12.2022.

**Sd/-**

**MEMBER TECHNICAL**

**Sd/-**

**MEMBER JUDICIAL**